

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF AUGUST, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.08.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.25
CIVIL SUITS (COMM)	2524	129	55	2598
CIVIL ORIGINAL (COMM-IPD-TM)	973	27	18	982
CIVIL ORIGINAL (COMM-IPD-CR)	175	1	0	176
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	199	3	4	198
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	116	15	5	126
CIVIL APPEAL (COMM-IPD-CR)	11	0	0	11
CIVIL ORIGINAL (COMM-IPD-PAT)	45	0	0	45
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4043	175	82	4136

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.08.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.25
CIVIL SUITS (COMM)	1378	26	25	1379
ORIGINAL MISC. PET. (I) (COMM)	277	56	46	287
ORIGINAL MISC. PET. (T) (COMM)	49	17	20	46
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	15	6	5	16
ORIGINAL MISC. PET. (COMM)	2408	50	34	2424
ORIGINAL MISC. PET. (ENF.) (COMM)	958	23	17	964
ORIGINAL MISC. PET. (EFA) (COMM)	42	1	1	42
ARBITRATION APPEAL (COMM)	65	3	7	61
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	45	137	129	53
COUNTER CLAIMS (COMM)	175	5	0	180
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5413	324	284	5453